

IN THE HIGH COURT OF JHARKHAND AT RANCHI
B. A. No. 3365 of 2020

2/29.06.2020 Learned counsel for the petitioner submits that the entire affidavit
in original has been filed by the petitioner today itself.

Let this case be listed on 01.07.2020.

(Rongon Mukhopadhyay, J)

R. Shekhar